

NOTICE

It is hereby brought to the notice of the Advocates, Litigants and the parties appearing in-person, that as mentioned in Part -IV and Note - II of the Notice dated 29.09.2020, of the I/c. Registrar (Judl-I), the Cause List of the final hearing matters of Tax Appeals listed before the Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice D. S. Naidu** is as per the Annexure 'C'. The list of total pending Tax Appeals (ready matters) is as per Annexure 'D'.

Note- 1 This being the Special Division Bench for hearing the Tax Appeals, the Cause List (Annexure 'C') is circulated well in advance, and requests for adjournment, will not be ordinarily entertained.

Note - 2 In case any Advocates or Parties in-person, whose matters are in Annexure 'D', but not in Cause List - Annexure 'C', desire their matters to be included in Cause List, may send a Praecipe two days in advance on the email id: reghighgoadb@gmail.com along with an acknowledgment of service of Praecipe to the other side.

By Order



(Kiran A. Bagi)

**High Court of Bombay at Goa,
Panaji**

Date: 03.10.2020

Registrar (Judicial)

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.
 LIST OF THE CASES SET DOWN FOR FINAL HEARING
BEFORE THE HON'BLE SHRI JUSTICE M. S. SONAK AND THE HON'BLE SHRI JUSTICE DAMA SESHADRI NAIDU IN THE COURT NO. 1
ON 26/10/2020 , 27/10/2020 & 28/10/2020 AT 10:30 A.M.

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
<u>FOR FINAL HEARING</u>						
201	TXA/51/2012	RAMA GAJANAN RIVANKAR	MOHD. FARHAN A SHAIKH	THE DEPUTY COMMISSIONER OF INCOME -TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	ADMITTED ON 13/08/2012 - SERVICE IS COMPLETE -
	WITH TXA/57/2012	RAMA GAJANAN RIVANKAR	MOHD. FARHAN A SHAIKH	THE ASST. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	ADMITTED ON 01/10/2012 - SERVICE IS COMPLETE -
	WITH STA/425/2020 IN TXA/57/2012	ADV. RAMA GAJANAN RIVANKAR	MOHD. FARHAN A SHAIKH.,	THE ASST. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, 1.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	TO ADD PROFORMA NOTICE
202	TXA/13/2013		THE COMMISSIONER OF INCOME TAX	SESA GOA LTD.	ADV. SUNANDA PANDURANG AMONKAR	ADMITTED ON 23/09/2013 - SERVICE IS COMPLETE -
	WITH STA/3436/2013 IN TXA/13/2013		THE COMMISSIONER OF INCOME TAX	SESA GOA LTD.		FOR DIRECTION
	WITH TXA/14/2013		THE COMMISSIONER OF INCOME TAX	SESA GOA LTD.	ADV. SUNANDA PANDURANG AMONKAR	
	WITH TXA/25/2014		COMMISSIONER OF INCOME TAX	SESA GOA LTD.		
203	TXA/30/2014		COMMISSIONER OF INCOME TAX	SHREE BHAVANI MINERALS	ADV. S. M. SINGBAL FOR RESPONDENT	ADMITTED ON 07/07/2014 - SERVICE IS COMPLETE -
204	TXA/41/2014		THE COMMISSIONER OF INCOME TAX	PRIMESLOTS PROPERTIES PVT. LTD.,	ADV. PAI NIKHIL DEELIP FOR RESPONDENT	ADMITTED ON 02/12/2015 - SERVICE IS COMPLETE -
205	TXA/19/2015	ADV. VILAS P. THALI	DAMODAR TIMBER DEPOT REP. BY ITS MANAGING PARTNER RAVI DEVSHIBHAI PATEL.	THE ASST. COMMISSIONER OF INCOME TAX, TAX CIRCLE-1.	ADV. SUSAN LINHARES FOR RESPONDENT	ADMITTED ON 02/09/2015 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
206	TXA/20/2015	ADV. VILAS P. THALI	BHAVANI ENTERPRISES REP. BY ITS MANAGING PARTNER VASANTALAL BHANJI PATEL.	THE ASST. COMMISSIONER OF INCOME TAX, TAX CIRCLE-1.	ADV. SUSAN LINHARES FOR RESPONDENTS	ADMITTED ON 02/09/2015 - SERVICE IS COMPLETE -
207	TXA/27/2015	ADV. SUNANDA PANDURANG AMONKAR	SESA STERLITE LIMITED, ERSTWHILE SESA GOA LTD..	COMMISSIONER OF INCOME TAX.	ADV. SUSAN LINHARES	ADMITTED ON 30/04/2015 - SERVICE IS COMPLETE -
208	TXA/28/2015	ADV. SUNANDA PANDURANG AMONKAR	SESA STERLITE LIMITED, ERSTWHILE SESA GOA LTD.,	COMMISSIONER OF INCOME TAX.	ADV. SUSAN LINHARES FOR RESPONDENT	ADMITTED ON 13/04/2015 - SERVICE IS COMPLETE -
209	TXA/45/2015	ADV. MENINO PEREIRA ADV. SUSHANT Y KORGAONKAR	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT	ADMITTED ON 05/10/2015 - SERVICE IS COMPLETE -
210	TXA/46/2015	ADV. MENINO PEREIRA ADV. SUSHANT Y KORGAONKAR	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT	ADMITTED ON 05/10/2015 - SERVICE IS COMPLETE -
211	TXA/51/2015	ADV. MENINO PEREIRA ADV. SUSHANT Y. KORGAONKAR	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT	ADMITTED ON 05/10/2015 - SERVICE IS COMPLETE -
212	TXA/1/2016	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	COMMISSIONER OF INCOME TAX, PANAJI, GOA.		ADMITTED ON 19/09/2017 - SERVICE IS COMPLETE -
	WITH CA/17/2016 IN TXA/1/2016	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	THE COMMISSIONER OF INCOME TAX, PANAJI, GOA.		FOR STAY
213	TXA/3/2016	ADV. SAEESH NAIK ADV. PALYEKAR VINITA VISHRAM	GOA CARBON LTD.,	JOINT COMMISSIONER OF INCOME TAX, RANGE-1 AND ANR.,	ADV. SUSAN LINHARES	ADMITTED ON 07/03/2016 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
214	TXA/4/2016	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE
	WITH TXA/5/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/6/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/7/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.,	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/8/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.,	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/52/2016		THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	DEVASHRI NIRMAN LTD.,		
215	TXA/14/2016		THE COMMISSIONER OF INCOME TAX.	MD WADDAR AND CO.,	ADV. P. SAWANT FOR R.NO.1 ADV. KETAKI NAIK FOR R.NO.1	ADMITTED ON 20/07/2016 - SERVICE IS COMPLETE -
216	TXA/22/2016	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.	AJIT RAMAKANT PHATARPEKAR.	ADV. SAYELI G BANDODKAR FOR R.NO.1(A&B) ADV. AVALON ALTON CARVALHO FOR R.NO.1(A&B) ADV. KIRAN MORE FOR R.NO.1(A&B) ADV. HANUMANT D. NAIK FOR R.NO.1(A&B)	ADMITTED ON 05/03/2019

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
	WITH TXA/45/2016	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.	NEELAM AJIT PHATARPEKAR.	ADV. HANUMANT D. NAIK FOR RESPONDENT ADV. SAYELI G BANDODKAR FOR RESPONDENT ADV. CARVALHO CANNIGIA ALLAN FOR RESPONDENT ADV. KIRAN MORE FOR RESPONDENT	ADMITTED ON 05/03/2019
217	TXA/24/2016		THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	THE GOA STATE CO-OPERATIVE BANK LTD. PANAJI.	ADV. SAGAR B. RIVANKAR FOR R.NO.1 ADV. RAMA GAJANAN RIVANKAR FOR R.NO.1	ADMITTED ON 31/08/2016 - SERVICE IS COMPLETE -
218	TXA/29/2016	ADV. SHAILESH REDKAR	GOA SHIPYARD LTD REPRESENTED BY ITS CHAIRMAN & MANAGING DIRECTOR RADAM SHEKHAR MITAL.,	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ	ADMITTED ON 26/07/2016 - SERVICE IS COMPLETE -
	WITH TXA/30/2016	ADV. SHAILESH REDKAR	GOA SHIPYARD LTD. REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR, RADM SHEKHAR MITAL.	THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ	ADMITTED ON 19/09/2016 - SERVICE IS COMPLETE -
219	TXA/34/2016	ADV. MELVYN JOILDO AGUIAR ADV. D.E. ROBINSON	NEW ERA SHIPPING LTD.,	COMMISSIONER OF INCOME TAX, PANAJI AND ANR.,	ADV. AMIRA ABDUL RAZAQ	ADMITTED ON 18/08/2016 - SERVICE IS COMPLETE -
220	TXA/39/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR	PRITHVI CONSULTANTS PVT. LTD.,	DEPUTY COMMISSIONER OF INCOME TAX.	ADV. SUSAN LINHARES FOR R.NO.1 & 2 ADV. SUSAN LINHARES FOR RESPONDENTS	ADMITTED ON 21/06/2016 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
221	TXA/42/2016	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT	ADMITTED ON 15/11/2016 - SERVICE IS COMPLETE -
222	TXA/43/2016		THE PR.COMMISSIONER OF INCOME TAX.	SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADMITTED ON 04/10/2016 -
223	TXA/47/2016	ADV. PURUSHOTTAM R. KARPE ADV. POONAM HALDANKAR	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR MR. DATTAPRASAD A. KAMAT.	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, PANAJI AND ANR.	ADV. SUSAN LINHARES FOR R.NO.1	ADMITTED ON 01/08/2016 - SERVICE IS COMPLETE -
	WITH TXA/2/2016	ADV. PARIKSHIT S. SAWANT *THE APPELLANT ADV. MEHJABEEN ANSARI *THE APPELLANT ADV. NEEHAL SANDEEP VERNEKAR *THE APPELLANT	MODELS CONSTRUCTIONS PVT. LTD.,	DEPUTY COMMISSIONER OF INCOME TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	ADMITTED ON 05/07/2016 - SERVICE IS COMPLETE -
224	TXA/49/2016	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	DEVASHRI NIRMAN LTD.,		- ADMITTED ON 26/07/2016- SERVICE IS COMPLETE -
225	TXA/62/2016	ADV. SUSAN LINHARES FOR APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 14/06/2017 - SERVICE IS COMPLETE -
226	TXA/67/2016	ADV. SUSAN LINHARES FOR THE APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 18/10/2016 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
227	TXA/69/2016	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	SHAIV DISTILLERIES PVT. LTD.,	ADV. VILAS P. THALI FOR RESPONDENT	ADMITTED ON 21/08/2017
228	TXA/5/2017	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
	WITH TXA/12/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
	WITH TXA/13/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
229	TXA/14/2017	ADV. SUSAN LINHARES	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. SAGAR B. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT	ADMITTED ON 26/02/2018 - SERVICE IS COMPLETE -
230	TXA/106/2017	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX.,	V.M. SALGAONKAR CORPORATION PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT	ADMITTED ON 11/06/2018 - SERVICE IS COMPLETE

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

Causelists generated by NIC-GHC on 03-10-2020 15:47:57 (2)

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ANNEXURE 'D'

LIST OF FINAL HEARING READY MATTERS OF TAX APPEALS

Sr. No.	Case No.	PETITIONER	PETITIONER ADVOCATE	RESPONDENT	RESPONDENT ADVOCATE
1	TXA/51/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE DEPUTY COMMISSIONER OF INCOME -TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
2	TXA/57/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
3	TXA/13/2013	THE COMMISSIONER OF INCOME TAX		SESA GOA LTD.	ADV. SUNANDA PANDURANG AMONKAR
4	TXA/14/2013	THE COMMISSIONER OF INCOME TAX		SESA GOA LTD.	ADV. SUNANDA PANDURANG AMONKAR
5	TXA/25/2014	COMMISSIONER OF INCOME TAX		SESA GOA LTD.	
6	TXA/30/2014	COMMISSIONER OF INCOME TAX		SHREE BHAVANI MINERALS	ADV. S. M. SINGBAL FOR RESPONDENT
7	TXA/41/2014	THE COMMISSIONER OF INCOME TAX		PRIMESLOTS PROPERTIES PVT. LTD.,	ADV. PAI NIKHIL DEELIP FOR RESPONDENT
8	TXA/19/2015	DAMODAR TIMBER DEPOT REP. BY ITS MANAGING PARTNER RAVI DEVSHIBHAI PATEL.	ADV. VILAS P. THALI	THE ASST. COMMISSIONER OF INCOME TAX, TAX CIRCLE-1.	ADV. SUSAN LINHARES FOR RESPONDENT
9	TXA/20/2015	BHAVANI ENTERPRISES REP. BY ITS MANAGING PARTNER VASANTALAL BHANJI PATEL.	ADV. VILAS P. THALI	THE ASST. COMMISSIONER OF INCOME TAX, TAX CIRCLE-1.	ADV. SUSAN LINHARES FOR RESPONDENTS

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10	TXA/27/2015	SESA STERLITE LIMITED, ERSTWHILE SESA GOA LTD..	ADV. SUNANDA PANDURANG AMONKAR	COMMISSIONER OF INCOME TAX.	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
11	TXA/28/2015	SESA STERLITE LIMITED, ERSTWHILE SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR	COMMISSIONER OF INCOME TAX.	ADV. SUSAN LINHARES FOR RESPONDENT
12	TXA/45/2015	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	ADV. MENINO PEREIRA ADV. SUSHANT Y KORGAONKAR	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT
13	TXA/46/2015	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	ADV. MENINO PEREIRA ADV. SUSHANT Y KORGAONKAR	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT
14	TXA/51/2015	INDIA FURNITURE PRODUCTS LIMITED, REPRESENTED BY ITS DIRECTOR PERVESH KUMAR GANDHI.	ADV. MENINO PEREIRA ADV. SUSHANT Y. KORGAONKAR	THE COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ ADV. G. NAGVENKER FOR RESPONDENT
15	TXA/1/2016	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	COMMISSIONER OF INCOME TAX, PANAJI, GOA.	

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16	TXA/2/2016	MODELS CONSTRUCTIONS PVT. LTD.,	ADV. PARIKSHIT S. SAWANT *THE APPELLANT ADV. NEEHAL SANDEEP VERNEKAR *THE APPELLANT ADV. MEHJABEEN ANSARI *THE APPELLANT	DEPUTY COMMISSIONER OF INCOME TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
17	TXA/3/2016	GOA CARBON LTD.,	ADV. SAEESH NAIK ADV. PALYEKAR VINITA VISHRAM	JOINT COMMISSIONER OF INCOME TAX, RANGE-1 AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
18	TXA/4/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
19	TXA/5/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
20	TXA/6/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
21	TXA/7/2016	DEVASHRI NIRMAN LLP.,	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
22	TXA/8/2016	DEVASHRI NIRMAN LLP.,	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	

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23	TXA/14/2016	THE COMMISSIONER OF INCOME TAX.		MD WADDAR AND CO.,	ADV. P. SAWANT FOR R.NO.1 ADV. KETAKI NAIK FOR R.NO.1
24	TXA/22/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ	AJIT RAMAKANT PHATARPEKAR.	ADV. HANUMANT D. NAIK FOR R.NO.1(A&B) ADV. KIRAN MORE FOR R.NO.1(A&B) ADV. AVALON ALTON CARVALHO FOR R.NO.1(A&B) ADV. SAYELI G BANDODKAR FOR R.NO.1(A&B)
25	TXA/24/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,		THE GOA STATE CO-OPERATIVE BANK LTD. PANAJI.	ADV. RAMA GAJANAN RIVANKAR FOR R.NO.1 ADV. SAGAR B. RIVANKAR FOR R.NO.1
26	TXA/29/2016	GOA SHIPYARD LTD REPRESENTED BY ITS CHAIRMAN & MANAGING DIRECTOR RADAM SHEKHAR MITAL.,	ADV. SHAILESH REDKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ
27	TXA/30/2016	GOA SHIPYARD LTD. REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR, RADM SHEKHAR MITAL.	ADV. SHAILESH REDKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ
28	TXA/34/2016	NEW ERA SHIPPING LTD.,	ADV. MELVYN JOILDO AGUIAR ADV. D.E. ROBINSON	COMMISSIONER OF INCOME TAX, PANAJI AND ANR.,	ADV. AMIRA ABDUL RAZAQ

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29	TXA/39/2016	PRITHVI CONSULTANTS PVT. LTD.,	ADV. SHIVAN DESAI ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA ADV. NAIK SANTOOR	DEPUTY COMMISSIONER OF INCOME TAX.	ADV. SUSAN LINHARES FOR R.NO.1 & 2 ADV. SUSAN LINHARES FOR RESPONDENTS
30	TXA/42/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT
31	TXA/43/2016	THE PR.COMMISSIONER OF INCOME TAX.		SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI

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32	TXA/45/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ	NEELAM AJIT PHATARPEKAR.	ADV. HANUMANT D. NAIK FOR RESPONDENT ADV. KIRAN MORE FOR RESPONDENT ADV. CARVALHO CANNIGIA ALLAN FOR RESPONDENT ADV. SAYELI G BANDODKAR FOR RESPONDENT
33	TXA/47/2016	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR MR. DATTAPRASAD A. KAMAT.	ADV. PURUSHOTTAM R. KARPE ADV. POONAM HALDANKAR	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, PANAJI AND ANR.	ADV. SUSAN LINHARES FOR R.NO.1
34	TXA/49/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ	DEVASHRI NIRMAN LTD.,	
35	TXA/62/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	ADV. SUSAN LINHARES FOR APPELLANT	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT
36	TXA/67/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES FOR THE APPELLANT	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT
37	TXA/69/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	SHAIV DISTILLERIES PVT. LTD.,	ADV. VILAS P. THALI FOR RESPONDENT

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38	TXA/5/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
39	TXA/12/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
40	TXA/13/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
41	TXA/14/2017	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. S. R. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT ADV. SAGAR B. RIVANKAR FOR RESPONDENT
42	TXA/15/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ALCON DEVELOPERS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT ADV. JOCELYN MARIA GODINHO FOR RESPONDENT ADV. V.KORGAONKAR FOR RESPONDENT

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43	TXA/19/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
44	TXA/20/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
45	TXA/21/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
46	TXA/22/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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47	TXA/23/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
48	TXA/24/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
49	TXA/25/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
50	TXA/26/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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51	TXA/27/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
52	TXA/28/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
53	TXA/29/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
54	TXA/30/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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55	TXA/31/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
56	TXA/32/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
57	TXA/33/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
58	TXA/34/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
59	TXA/35/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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60	TXA/36/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
61	TXA/37/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
62	TXA/38/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
63	TXA/39/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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64	TXA/40/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
65	TXA/41/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	
66	TXA/42/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
67	TXA/47/2017	RUKMINIRAMA STEEL ROLLINGS PVT. LTD., THR. ITS DIRECTOR, BHUPAL RAGHAVENDRA.,	ADV. VINOJ K. DANIEL	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 MARGAO.,	ADV. SUSAN LINHARES FOR THE RESPONDENT
68	TXA/51/2017	DATTAPRASAD KAMAT THR. POA SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE .,	
69	TXA/52/2017	DEPARTMENT OF TOURISM, GOVT. OF GOA.,	ADV. PRADOSH P. DANGUI	INCOME TAX OFFICER (TDS), WARD-1, PANAJI.,	ADV. Y.V. RAVIRAJ FOR RESPONDENT

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70	TXA/53/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
71	TXA/54/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX- CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
72	TXA/55/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
73	TXA/56/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI	ADV. SUSAN LINHARES FOR RESPONDENT
74	TXA/58/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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75	TXA/59/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
76	TXA/60/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
77	TXA/63/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
78	TXA/64/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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79	TXA/65/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
80	TXA/66/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
81	TXA/67/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
82	TXA/68/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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83	TXA/69/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
84	TXA/70/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE.,	ADV. SUSAN LINHARES FOR RESPONDENT
85	TXA/75/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ELEGANCE PROPERTIES PVT. LTD.,	ADV. MANOJ P. KARKERA FOR RESPONDENT
86	TXA/76/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
87	TXA/77/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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88	TXA/78/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
89	TXA/79/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
90	TXA/80/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
91	TXA/81/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	

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92	TXA/82/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
93	TXA/83/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
94	TXA/84/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
95	TXA/85/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
96	TXA/86/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	

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97	TXA/87/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
98	TXA/88/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
99	TXA/89/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
100	TXA/106/2017	THE PR. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ	V.M. SALGAONKAR CORPORATION PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT

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101	TXA/119/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
102	TXA/120/2017	KAMAT CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
103	TXA/121/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS

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104	TXA/122/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
105	TXA/123/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, MR. UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
106	TXA/130/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD.,	ADV. PRASHIL AROLKAR FOR RESPONDENT
107	TXA/132/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	DEENDAYAL NAGAR SAHAKARI PATHSAUNSTHA MARYADIT.,	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ASMITA NAKUL TIRODKAR FOR RESPONDENT ADV. RAJAN REJITHA FOR RESPONDENT

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108	TXA/146/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
109	TXA/148/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
110	TXA/149/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
111	TXA/2/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE QUEPEM URBAN CO- OPERATIVE CREDIT SOCIETY LTD.,	ADV. CHYTHANYA K.K. FOR RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT ADV. TATA KRISHNA FOR RESPONDENT ADV. SHARATH S FOR RESPONDENT ADV. AJIT V. GHATIKAR FOR RESPONDENT

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112	TXA/9/2018	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ FOR THE APPELLANT	VPK URBAN CO-OP CREDIT SOCIETY LTD.,	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. M.D. NAIK FOR RESPONDENT
113	TXA/23/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
114	TXA/26/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
115	TXA/42/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT

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116	TXA/43/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT
117	TXA/59/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	RAMACANTA VELINGKAR MINERALS.,	ADV. S.M. SINGBAL FOR RESPONDENT
118	TXA/62/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD., (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT
119	TXA/64/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMELY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT

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120	TXA/73/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT
121	TXA/3/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD., (EARLIER KNOWN AS V. S. DEMPO HOLDINGS (P) LTD.),	
122	TXA/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,	
123	TXA/20/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,	

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124	TXA/22/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	ATLANTIS ENTERTAINMENTS.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT
125	TXA/23/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. MAFIDA SHAIKH FOR RESPONDENT ADV. SOWMYA KOKARE FOR RESPONDENT

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126	TXA/25/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	GOA COASTAL RESORTS AND RECREATION PVT. LTD.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S. CANDOLKAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT
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Place : Panaji

Date :01/10/2020

SD/-
REGISTRAR
(JUDICIAL)
HIGH COURT OF BOMBAY AT GOA